



**GOVERNMENT OF KERALA**

**Abstract**

Disaster Management Department – COVID 19(nCorona) -Release of fund to Medical Services Corporation Ltd – sanction accorded – Orders issued.

**DISASTER MANAGEMENT (A) DEPARTMENT**

**G.O.(Rt)No.321/2020/DMD** Dated,Thiruvananthapuram, 13/03/2020

Read 1.Minutes of the State Executive Committee Meeting held on 14/02/2020  
2.DO Letter no 13/Prl.Secy/2020/H&FWD dated 03.03.2020 from Principal Secretary,Health and Family Welfare Department.

**ORDER**

As per the letter read above, Principal Secretary, Health and Family Welfare Department has forwarded a revised proposal for financial assistance from SDRF for the containment of 2019-nCORONA epidemic as per the decision of State Executive Committee meeting of KSDMA on 14/02/2020.

2) Government have examined the matter in detail and are pleased to release an amount of Rs.7,18,77,225-(Seven crore Eighteen lakh Seventy seven thousand two hundred and twenty five only ) to Medical Services Corporation Ltd from the head of account 2245-02-101-94 Flood other items under SDRF. The Finance Officer, Disaster Management Department shall take urgent action to disburse the above amount to Medical Services Corporation Ltd (Account number 3624001800000019, Punjab National Bank) (IFS Code PUNB0362400)

3) The fund should be utilized only for the purpose for which it is allotted. Health Department shall furnish utilisation certificate in this regard.

(By order of the Governor)

**MADHU K**

**ADDITIONAL SECRETARY**

To:

The Managing Director, Medical Services Corporation Ltd, Thycaud, Thiruvananthapuram, Kerala 695014

The Member Secretary, Kerala State Disaster Management Authority, Observatory Hills, Vikas Bhavan P.O, Thiruvananthapuram-33

The Principal Accountant General (Audit)(A&E) Kerala, Thiruvananthapuram

The Treasury Officer, District Treasury, Thiruvananthapuram

Health Department

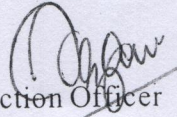
Stock File/Office Copy

Copy to

PS to Minister (Revenue & Housing)

PA to Principal Secretary (Revenue & DM)  
PA to Principal Secretary(Health and Family Welfare Department)  
The Information Officer, Web & New Media,I&PRD

Forwarded /By order

  
Section Officer

TR 59 (E)

Vide G.O.(P) No. 46/2016/Fin dated, 04-04-2016

Treasury Reference Number (TRN) : Date :  
 Nature of Claim : Contigent Payment  
 Name of Treasury : Sub Treasury, Secretariat  
 Name of Department : Revenue-Land Revenue  
 DDO Code : 011161D001 Designation of DDO : Finance Officer  
 Name of Office : DISASTER MANAGEMENT DEPARTMENT



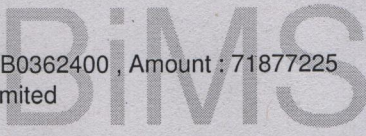
TAN / GIR :

Bill Reference Number (BRN)	19011 161D0 01014 86700	Period of claim	04/02/2020-12/03/2020	Settlement Bill
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Head of Account	2245	02	101	94	00	00	00	N	V	CPS / CSS		Ratio	
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Sl. No.	Claim details/Name of Work/Works	Sanction order/Proceedings number and date	Details and number of sub vouchers	Gross Bill Amount Rs.	Deductions		
					Deductions code	Deductions description	Amount
1	COVID 19nCorona financial assistancea	G O Rt No.321/2020/DMD & 13/03/2020	COVID 19nCorona financial assistancea	71,877,225			
<b>Total(A)</b>				71,877,225	<b>Total(B)</b>		0
Net Amount, (A - B) = Rs 71,877,225 (Seven CroreEighteen Lakh Seventy-Seven Thousand Two Hundred and Twenty-Five only)							

Mode of Payment : Bank Account  
 Account No : 3624001800000019, IFS Code : PUNB0362400 , Amount : 71877225  
 Payees particulars : Medical Sevices CorporationLimited



Please pay the amount as detailed.This bill is prepared strictly in accordance with codal provisions,rules and regulations.The amount claimed in this bill has not been drawn previously.

Name of the Messenger ..... Signature of the Messenger .....

Date ..... Signature of DDO



Digitally Signed by : BEENA B  
 Date : 13/03/2020 12:50:10 pm

Appropriation (Total provision/vide LOC GO number and date)	:	129,952,039
Expenditure excluding this bill	:	58,074,814
Expenditure including this bill	:	129,952,039
Balance Available	:	0

Signature of DDO/Controlling Officer

FOR TREASURY USE ONLY

Pay Rs..... (Rupees..... only) in CASH/Cheque  
 Rs..... (Rupees..... only) by RBR and  
 Rs..... (Rupees..... only) by Transfer credit to Treasury  
 / Bank Account

Below Rs.71877226(In words) Seven CroreEighteen Lakh Seventy-Seven Thousand Two Hundred and Twenty-Six Only

Pay Order Cheque No./UTR No. .... Date .....

**Accountant**

**Treasury Officer**

Received Pay Order Cheque

Pay Order Cheque issued by

Space for enfacement

BiMS